Annexure-c

Name of the corporate debtor: SYNERGY KITCHENS & HOSPITALITY PYT LTD; Date of commencement of CIRP: 25/11/2021; List of creditors as on: 18/12/2021

| perational creditors |
|----------------------|
|                      |

|        | -   | ×  | Z Z  |
|--------|---|--|--|
|        | A   | Sl. Name of Name No authorised of employee representative , if any |  |
| TOTAL  | АВНІЛІТ DEB   | Name<br>employee   |  |
|        | 10-12-2021  | Date of<br>receipt   | Details of claim received  |
| 74,214 | 74,214  | Amount claimed   | ils of<br>eceived  |
|        | 1   | Amount of claim admitted   | 2000   |
|        | OPERATIONAL<br>DEBT (Employee)  | Nature of claim Whether related party?                             | Details of claim admitted  |
|        | OO  | Whether related party?   | mitted   |
| è      |   | % of voting share in CoC, if applicable                            |  |
| 4      | 3   | Amount of contingent claim   |  |
| ř      | 3   | Amount of any mutual dues, that may be set-off                     |  |
| Ę.     | X   | Amount of Amount of claim under claim not verification admitted    |  |
| 74.214 | 74,214  | Amount of claim not admitted                                       |  |
|        | Employee Claimed PF deducted from his salary but not deposited by corporate debtor. The same can be claimed by EPFO |  | Amount of Amount of Amount of Remarks, if any contingent any claim under claim not |

